

(b) the main observations and suggestions made at the conference; and

(c) the steps taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir. An International Lighting Conference was held at New Delhi from 9th to 11th October, 1991 organised by the Indian Society of Lighting Engineers.

(b) No formal recommendations of the Conference have been received by the Government. However, the Conference had discussed various aspects relating to the lighting technology and had agreed on the need for cooperation between the countries.

(c) Does not arise.

[*Translation*]

S.T.D. Facility in District Headquarters

1791. SHRI DHARAMPAL SINGH MALIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of S.T.D. facility provided in district Headquarters, State-wise;

(b) whether this facility is available in each district Headquarter in Haryana; and

(c) if so, the details thereof?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) List is given in the attached Statement.

(b) and (c). Except Kurukshetra all other 15 district headquarters in Haryana have been linked with the STD facility.

STATEMENT

State-wise status of District Headquarters regarding S.T.D. Facility

<i>Sl. No</i>	<i>Name of State</i>	<i>Total Number of D.H.Qs.</i>	<i>D.H.Qs. having S.T.D facility</i>	<i>D.H.Qs not having S.T.D</i>
1.	Andhra Pradesh	23	23	0
2.	Arunachal Pradesh	11	9	2
3.	Assam	23	21	2
4.	Bihar	51	45	6
5.	Goa	2	2	0
6.	Gujarat	19	19	0
7.	Haryana	16	15	1
8.	Himachal Pradesh	12	10	2

<i>Sl. No</i>	<i>Name of State</i>	<i>Total Nnمبر of D.H.Qs.</i>	<i>D.H.Qs. having S.T.D facility</i>	<i>D.H.Qs not having S.T.D</i>
9.	Jammu & Kashmir	14	7	7
10.	Karnataka	20	20	0
11.	Kerala	14	14	0
12.	Madhya Pradesh	45	36	9
13.	Maharashtra	31	31	0
14.	Manipur	8	8	0
15.	Meghalaya	5	5	0
16.	Mizoram	3	2	1
17.	Nagaland	7	1	6
18.	Orissa	13	13	0
19.	Punjab	12	12	0
20.	Rajasthan	30	28	2
21.	Sikkim	4	4	0
22.	Tamil Nadu	21	20	1
23.	Uttar Pradesh	63	60	3
24.	West Bengal	17	15	2
25.	Tripura	3	2	1

UNION TERRITORIES:

1.	Andaman Nicobar	2	2	0
2.	Chandigarh	1	1	0
3.	Dadra Nagar Haveli	1	1	0

<i>Sl. No</i>	<i>Name of State</i>	<i>Total Number of D.H.Qs.</i>	<i>D.H.Qs. having S.T.D facility</i>	<i>D.H.Qs not having S.T.D</i>
4.	Daman & Diu,	2	2	0
5.	Delhi	1	1	0
6.	Lakshadweep	1	1	0
7.	Pondicherry	4	4	0
		479	434	49

Tribal Sub-Plan

tribal sub-plan during the last three financial years?

1792. SHRI DHARAMPAL SINGH MALIK: Will the Minister of WELFARE be pleased to state the amount allocated for the rural areas of Haryana under plan and non-plan schemes for Scheduled Caste and for

THE MINISTER OF WELFARE (SHRI SITARAM KESRI):

The information is given below:-

<i>Year</i>	<i>Expenditure on Special Component Plan for SCs</i>	<i>Expenditure under Non-Plan Schemes of the Welfare of Scheduled Castes and Backward Classes Department, Haryana.</i>
1988-89	54.65	1.83
1989-90	67.18	1.98
1990-91	70.45	2.62

No specific amount is earmarked for rural areas under Special Component Plan for Scheduled Castes.

Staff Quarters to Employees of Posts and Telecommunications in Haryana

(iii) No specific community has been specified as Schedule Tribe in Haryana. Therefore, there is no Tribal Sub-Plan in the State.

1793. SHRI DHARAMPAL SINGH MALIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the policy of the Government re-